## Through FAX

(J.H.C. Sch. 1-7)

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi. **:** Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No.\_\_\_\_\_/Apptt. Dated:

To.

- (i) Sri Manoj Kumar Singh,
  District & Additional Sessions Judge-cum-Spl. Judge, Anti Corrupption Bureau,
   Chaibasa,
- (ii) Sri Rizwan Ahmad, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corrupption Bureau, Dumka.

Sub.:- Regarding nomination for attending the "Refresher Course for SC/ST (POA) Courts" (P-1096) scheduled to be held on 27-29th April, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the "Refresher Course for SC/ST (POA) Courts" (P-1096) scheduled to be held on 27-29th April, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. \_\_\_\_\_/Apptt.

Dated Ranchi the 15 02 2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Principal District & Sessions Judge, Chaibasa & Dumka for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

Registrar (Administration)